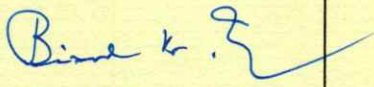
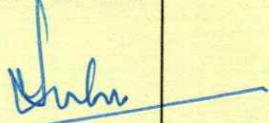




No. of Order	Order with Signature	Office Note as to action (if any) taken on Order
5. 13.9.06	<p>On mention being made by both the learned counsel, the office is directed to place this case before us today.</p> <p><u>Later:</u></p> <p>In view of disposal of the First Appeal accepting the compromise entered between the parties, Shri Anmole Prasad, learned counsel for the Petitioner and Shri A. Moulik, learned Senior Advocate appearing on behalf of the Respondent take up a stand that now this Civil Revision Petition has become infructuous.</p> <p>[2] This Civil Revision is disposed of as having become infructuous.</p> <p style="text-align: right;">  (Binod Kumar Roy) Chief Justice </p> <p style="text-align: right;">  (A.P. Subba) Judge </p>	